

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 125**

**IA No. 1388/23**

**CP(IB) No. 122/Chd/HP/2019**

**(Admitted)**

**IN THE MATTER OF:-**

Central Bank of India

...Petitioner

Versus

Luni Power Company Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016 and 60(5)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.05.2024.

Tanvi  
16.04.2024

Sd/-  
Court Officer